

covery in 300 Years" by Shri P. N. Oak regarding the building of Taj Mahal, published in the February 1967 issue of *Mother India*;

(b) whether in view of the sensational revelations made by the writer, Government propose to appoint a Committee of historians and archaeologists to investigate the truth of the statements made in the said article; and

(c) if not, the reasons therefor?

The Minister of State in the Ministry of Education (Shri Sher Singh):

(a) Yes, Sir.

(b) No, Sir.

(c) It is primarily for scholars and research institutions to establish their theories.

Missing File regarding Dr. Joshi Murder Case

1706. Shri Bal Raj Madhok: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the file regarding Dr. Joshi murder case including the judgment of the trying Sessions Judge is missing from the record room of the Delhi Courts;

(b) whether any inquiry has been instituted to find out the whereabouts of the said files; and

(c) if so, the result thereof?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Sessions case under Section 302 I.P.C., State versus Abdul Ghani Quereshi, decided on 1-6-1948, is not in the record rooms of the Delhi Courts.

(b) and (c). An inquiry has been instituted by the District and Sessions Judge, and is in progress.

Ahmedabad Post Office

1707. Shri Manibhai J. Patel: Will the Minister of Communications be pleased to state:

(a) the volume of work and the strength of staff of a post office where Class-I Post Master is posted;

(b) the volume of work and the staff strength in Ahmedabad Post Office; and

(c) the reasons for not posting a Class-I Post Master in Ahmedabad Post Office?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri I. K. Gujral): (a) Post offices are placed in charge of Class I Postmasters on the basis of the number of clerks working therein. Generally, only those post offices which have about 300 clerks are placed in charge of a Class I Postmaster.

(b) The number of clerks in Ahmedabad GPO is 166.

(c) A Class I Postmaster has not been posted to Ahmedabad post office as the clerical strength of the office falls much short of 300.

बिस्वी में हड़सन लाइन्स तथा घाउटरम लाइन्स के क्वार्टर

1708. श्री हरदयाल देरगुण : क्या श्रम तथा पुनर्वासि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को दिल्ली में हड़सन लाइन्स तथा घाउटरम लाइन्स स्थित क्वार्टरों की कीमत की बसूली में अनियमितताओं के बारे में शिकायतें मिली हैं ;

(ख) क्या यह सच है कि यह कीमत घाऊ-वार्षिक किस्तों में बसूल की जानी थी लेकिन अब खरीदारों को ब्याज सहित कई किस्त एक मृत भ्रदा करने के नोटिस दिये गये हैं ; और

(ग) यदि हां, तो इन अनियमितताओं को दूर करने तथा इन कीमतों के प्रागे साधारण वार्षिक किस्तों में बसूल करने के लिये क्या कार्यवाही करने का विचार है ?

अम, रोजगार तथा पुनर्वास मंत्रालय में राज्य मंत्री (श्री ल० ना० मिश्र) : (क) जी, नहीं।

(ख) विस्थापित व्यक्ति (प्रतिकर तथा पुनर्वास) अधिनियम के नियम 42 के अनुसार गैर-दावेदार विस्थापित व्यक्तियों को 1-10-59 तक मूल्य के 20 प्रतिशत का भुगतान करना था और बकाया व्याज सहित सात बराबर वार्षिक किस्तों में चुकाना था। बाकी-दारों को बकाया के भुगतान के लिये नोटिस जारी किये जा रहे हैं।

(ग) प्रश्न नहीं उठता।

Shifting of Offices to Nagpur

1709. **Shri D. S. Patil:** Will the Minister of Communications be pleased to state:

(a) whether consequent on the shifting of the office of the Post-Master General from Nagpur to Bhopal, Government have decided to shift other important Post and Telegraph Offices to Nagpur from other places; and

(b) if so, the progress so far made in this regard?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri I. K. Gujral):

(a) No Sir.

(b) Does not arise.

Cost of Living Index

1710. **Shri Ramachandra Ulaka:**
Shri Dhuleshwar Meena:
Shri K. Pradhani:
Shri Heerji Bhal:

Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether the cost of living index in Delhi is rising; and

(b) if so, the nature of the rise during 1966-67?

The Minister of State in the Ministry of Labour, Employment and Re-

habilitation (Shri L. N. Mishra): (a) and (b). The following table of monthly Consumer Price Index Numbers for industrial workers in Delhi during 1966-67 indicates the extent of rise:—

Year/Month	Index Numbers base 1960 —100
1966 January	138
February	138
March	140
April	142
May	145
June	150
July	151
August	151
September	151
October	152
November	154
December	155
1967 January	157
February	159
March	161
April	162

Outstanding Telephone Revenue in Orissa

1711. **Shri Ramachandra Ulaka:**
Shri Dhuleshwar Meena:
Shri K. Pradhani:
Shri Heerji Bhal:

Will the Minister of Communications be pleased to state:

(a) the total amount of telephone revenue outstanding at present in Orissa; and

(b) the steps taken to recover the same?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri I. K. Gujral):

(a) Rs. 9:83 lakhs on 1-2-1967 for bills issued upto 31-10-66.

(b) Action has been taken to enforce the disconnection of telephones of defaulting subscribers. Other special steps, such as, pursuing the defaulting subscribers, recourse to legal action, where necessary, are also